

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(Through web-based video conferencing platform)**

CP (IB) No. 65/Chd/Hry/2019

**Under Section 9 of the
Insolvency and Bankruptcy
Code, 2016.**

In the matter of:

Geron Engineering Pvt. Ltd.

...Petitioner-Operational Creditor

Vs.

Ecogreen Energy Lucknow
Private Limited

...Respondent-Corporate Debtor

Due to paucity of time, the matter could not be taken up today.

Hence, adjourned to 08.02.2021.

Sd/-

Court Officer

January 11, 2021
RK